

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Dated : 22<sup>nd</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 63 of 2012 &**  
**I.A. Nos. 126 & 127 of 2012**

**Chhattisgarh Biomass Energy Developers**  
**Association**

**.... Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory**  
**Commission & Ors.**

**...Respondent (s)**

Counsel for the Appellant(s): Ms. Surbhi Sharma

Counsel for the Respondent(s): Ms. Suparna Srivastava with  
Mr. A. Bhatnagar for CSPDCL  
Ms. Swapna Seshadri for CSERC

**Appeal No. 66 of 2012**

**Chhattisgarh State Power Distribution Co. Ltd.**  
**Versus**

**... Appellant(s)**

**Chhattisgarh Biomass Energy Developers**  
**Association & Ors.**

**....Respondent(s)**

**Counsel for the Appellant(s):** Ms. Suparna Srivastava with  
Mr. A. Bhatnagar for CSPDCL

**Counsel for the Respondent(s):** Ms. Surbhi Sharma for R.1  
Ms. Swapna Seshadri for R.2

**Appeal No.144 of 2012**

**Chhattisgarh State Power Distribution Co. Ltd.**

**.... Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory**  
**Commission & Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s):** Ms. Suparna Srivastava with  
Mr. A. Bhatnagar for CSPDCL

**Counsel for the Respondent(s):** Ms. Surbhi Sharma for R.2  
Ms. Swapna Seshadri for R.1

**ORDER**

We have heard the learned counsel for the parties in Appeal nos. 66 & 144 of 2012. The learned counsel for the Appellant in these Appeals is filing the Written Submissions today after serving copy on the other side. The learned counsel for the Respondents are directed to file their respective Written Submissions on or before 31.01.2013 after serving copy on the other side.

It is noticed that the learned counsel for the parties have filed their respective Written Submissions in Appeal No. 63 of 2012.

Post the matter for Reporting Compliance on **31.01.2013**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/sm**